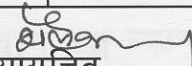


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
SUPPLEMENTARY CAUSE LIST 30.05.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri J.L.Purohit , Sr.Advocate	S.B.Civil Misc.Arbitration ApplicationNo 48/2014,M/sS.R. Distributors V/s M/s Yes Distributors	Mr.Rahul Sharma	Mr.Sanjeev Johari

CAUSE LIST 01.06.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Jitendra Maheshwari Advocate	D.B.Civil.Spl.Appeal (Writ) No.327/2016,LR'sof Karim Baksh V/ State & Ors.	Dr.R.D.S.S. Kharlia	Mr.H.S.Sidhu
2	Shri D.S.Udhawat , Advocate	S.B.Civil Misc.Appeal No.1252/2008/& 1254/2007ShivKumar V/s Smt.SeemaKanwar & Smt.Seemakanwar V/s Shiv Kumar	Mr.Rakesh Arora	Mr.Rajesh Shah


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”